

ITEM NO.1502
(For Judgment)

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No. 747/2019

EDUCATION PROMOTION SOCIETY FOR INDIA & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 21-06-2019 This petition was called on
pronouncement of judgment today.

For Petitioner(s) Mr. Devashish Bharuka, AOR

For Respondent(s) Dr. Nishesh Sharma, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Gaurav Sharma, AOR
Mr./Ms. Prasanna Mohan, Adv.

Hon'ble Mr. Justice Deepak Gupta pronounced
the judgment of the Bench comprising His Lordship
and Hon'ble Mr. Justice Surya Kant.

The writ petition is dismissed. Pending
application(s), if any stand(s) disposed of.

[CHARANJEET KAUR]
A.R. - CUM - P.S.

[VIDYA NEGI]
COURT MASTER

[Reportable judgment is placed on the file]